NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH ATTENDANCE SHEET OF THE HEARING

BEFORE HON'BLE SHRI. M. K. SHRAWAT, MEMBER (JUDICIAL)

Company Application	on No. :		41 / NCLT/MB/20/6
Name of the Compa	any : $UA - Ia$	of as mation Sy	shus PIthIQ
Date of Hearing	: 09-02	-17 al	1030Ai
Section of the Companies Act, 1956 : 621A U/s.			
Section of the Companies Act, 2013: 441 U/s			
Sr. No.	Name (Capital Letters)	· Designation	Signature
6.	ABHAY WADHWA		lhua
	ilb PRACHZ		Azwadhug
	WAZALWAR		
	Adv for Applicat		*

Compounding Application Nos. 4 to 7 of 2016

The Learned Representative of the Applicant is present and has stated that the matter be adjourned on personal ground of the Advocate. Time is granted. Let the matter be enlisted for hearing on 16th of February 2017.

Sd/-

9 th February, 2017.

M.K. SHRAWAT. MEMBER (JUDICIAL)